

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4163/2023

(Arising out of impugned final judgment and order dated 10-02-2023 in LPA No. 6/2022 passed by the High Court Of Judicature At Madras)

K. PHANINDRA REDDY, I.A.S. & ORS.

PETITIONER(S)

VERSUS

G. SUBRAMANIAN

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.42393/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.46362/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

DIARY NO(S). 10656/2023 (XII)

(FOR ADMISSION and I.R. and IA No.52665/2023-CONDONATION OF DELAY IN FILING and IA No.52663/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-03-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv., A.A.G.
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Mr. Amit Sharma, Adv.
Mr. Chandrakant Reddy, Adv.
Ms. Kanika Singhal, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.
Dr. Menaka Guruswamy, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Praneet Pranav, Adv.
Mr. Rabu Manohar, Adv.
Ms. Mugdha Pande, Adv.
Mr. Ravi Sharma, Adv.
Mr. Ajay Awasthi, Adv.
Mr. Utkarsh Pratap, Adv.
Mr. Lavkesh Bhambhani, Adv.
Ms. Mukta Helbe, Adv.
Mr. Tathagat Sharma, Adv.
Mr. Siddhartha Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)